GOVERNMENT OF TELANGANA ABSTRACT

COVID-19 – Disaster Management Act, 2005 – Extension of Night Curfew – Orders – Issued GENERAL ADMINISTRATION DEPARTMENT

G.O.Ms.No.91

Dated:30.04.2021 Read the following:

- 1. MHA Order No.40-3/2020-DM(I), dated:23.03.2021.
- 2. G.O.Ms.No.87, General Administration Department, dt:20.04.2021.

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ORDER:

The orders issued in the reference 2nd read above, are hereby extended for a period of (07) days, i.e., upto 5.00 AM on 8th May, 2021.

2. In exercise of powers conferred under the Disaster Management Act, 2005 the undersigned in his capacity as Chairperson, State Executive Committee hereby issues directions to all Collectors & District Magistrates, Commissioner(s) / Superintendent(s) of Police in the State to strictly implement the above instructions.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

SOMESH KUMAR
CHIEF SECRETARY TO GOVERNMENT

То

The Director General of Police, T.S., Hyderabad
All the Collector & District Magistrates in the State
All the Commissioner(s) of Police / Superintendent(s) of Police in the State
Copy to:

The P.S. to Prl.Secretary to Government

The P.S. to Chief Secretary to Government

The P.S. to Prl.Secretary to Government, GAD